NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 142/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s Kolon Investment Pvt. Ltd.

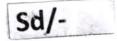
SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	RAJESHI SHARKE	Aderecate	Regel Slit

<u>ORDER</u>

CP 142/66/NCLT/MB/MAH/2017

Wrongly on Board.



V. NALLASENAPATHY Member (Technical)

Sd **B.S.V. PRAKASH KUMAR** Member (Judicial)

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